

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 16<sup>th</sup> February, 2016**

**TIME:10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR ADMISSION</b>				
1.	Original Application No. 26/2016(CZ)	Krishna Kumar Tamrakar Vs. State of M.P. & 6 Ors.	Mr. Ravi Kant Patidar, Adv. Mr. Mradul Mohan Singh Parmar, Adv.	
2.	Original Application No. 27/2016(CZ)	Ashok Kumar Bhatnagar Vs. Hindustan Copper Limited & Ors.	Mr. Dharamveer Sharma, Adv.	
3.	Original Application No. 28/2016(CZ)	Jagannath Maane Vs. Union of India & 8 Ors.	Mr. Shekhar Sharma, Adv.	
<b>FOR HEARING</b>				
4.	Original Application No. 44/2013(CZ)	Tribunal At Its Own (Fly Ash, Thermal Power) Vs. Chairman M.P pollution Control Board &4 Ors.	Mr. Shivendu Joshi, Adv. for R-1 Mr. A.K. Gupta, Adv. For R-2&5 Mr. Sachin K. Verma, Adv. For R-3&4 Mr. Ashwarya Sinha Adv.for R-6 Mr. Vivek Russia,Adv.for R-2,5. Mr. Yogesh Bhatnagar Adv. Mr. Om. S. Shrivastava, Adv. Mr. Shreyraj Saxena, Adv.	
5.	Original Application No. 01/2014(THC)	Akil Ahmed Vs. Union of India & 5 others	Mr. S.U. Baig, Adv. Mr. P.K. Kaurav, Advocate Mr. M.L. Jaiswal, Learned Sr. Advocate R-3 Mr. Kamlesh Dwivedi, R-4	
6.	Original Application No. 145/2015(CZ) (M.A.No.110/16)	Afsar Khan Vs. State of M.P. & 3 ors.	Mr. Rajesh Chand, Adv. Mr. Ajay Gupta, Adv. Mr. Rajneesh Gupta, Adv. Mr. Parag Gupta, Adv. Mr. Nishant Goel, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
7.	Original Application No. 125/2015(CZ)	Jagannath Maane Vs Union of India & 6Ors.	Mr. Shekhar Sharma, Adv. Mr. Vishvendra Verma, Adv. & Mr. Karan Advs. Mr. V.K.Shukla, Adv. Mr. Rajul Shrivastav, Sucheta Yadav, Advs. Mr. Akhilesh K.Churana, Adv. Mrs. Padma Mishra,Adv.	

8.	Original Application No. 158/2014(CZ) <b>(M.A.No.328/15)</b> <b>(M.A.No.481/15)</b>	Prateek Singh Vs. Secretary, Govt. of MP, Mining Department & 8 Ors.	Mr. S.A. Sadhwani Adv. for Applicant Ms. Parul Bhadoria for MPPCB Mr. Om. Shankar Shrivastava Adv. Mr. Sachin K. Verma, Adv. R-1 to 7	
9.	Original Application No. 163/2014(CZ) <b>(M.A.No.327/15)</b> <b>(M.A.No.479/15)</b> <b>(M.A.No.604/15)</b> <b>(M.A.No.69/16)</b> <b>(M.A.No.70/16)</b>	Shiva Corporation India Ltd. Vs. State of M.P. & 2 Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Sachin K. Verma, Adv for R-2 Mr. Kamlesh Mandloi Adv. Mr. Shrey Raj Saxena, Adv.	
10.	Original Application No.131/15(CZ) <b>(M.A.No.841/15)</b> <b>(M.A.No.10/16)</b>	Ramzan Sheikh Vs. State of M.P & 4 Ors	Mr. Shrey Raj Saxena, Adv. Mr. Pankaj Waghmare, Adv. Mr. Rohit Sharma, Adv.	
11.	<b>(M.A.No.112/16)</b> <b>(M.A.No.113/16)</b> in Original Application No. 84/2015(CZ)	Sushil Sharma Vs. Chief Secretary, Govt. of M.P. & Ors.	Mr. Siddharth Singh, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Ms. Parul Bhadoria, Adv.	